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OFFICE OF JUDGE IN-CHARGE, DELHI MEDIATION CENTRE,
TIS HAZARI COURTS, DELHI

No.1830/Summer Vacation/DMC/THC

29th May, 2023

To

The Ld. Principal District & Sessions Judge (H.Qs.)
Tis Hazari Courts,
Delhi.



Sub : Regarding Summer Vacation, 2023.

Respected Sir,

This is to bring to your kind notice that Delhi Mediation Centre, Tis Hazari Courts shall be functioning during Summer Vacations w.e.f. 12.06.2023 to 30.06.2023. The Mediators shall be available to conduct mediation in the referred cases.

It is requested that the above information may kindly be circulated to all the Judicial Officers under your control for referring the cases for mediation during Summer Vacations.

With regards,

(Sanjay Garg-II)

Judge In-charge, Delhi Mediation Centre,
Tis Hazari Courts,
Delhi

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 21134-21234 SV/Gaz/2023

Dated : 30 MAY 2023

Copy circulated:-

1. All the Judicial Officers, Central District, Tis Hazari Courts, Delhi.
2. The Reader/PS to the undersigned.
3. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

Dr. [Signature]
21/5/23

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi